

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 44 of 2013

Dated : 23rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Shamanuru Sugar Ltd. ...Appellant(s)

Versus

M/s. Bangalore Electricity Supply Company Ltd.
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Prabhuling K. Navadgi, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R-1

ORDER

We have heard the Learned Senior Counsel for the Appellant.

Post the matter for making further submissions on 14.05.2013 at
12.30 p.m. at Delhi Circuit Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk